

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**I.A. No. 65 of 2010 in  
Appeal No. 197 of 2009**

**Dated: 4<sup>th</sup> March, 2010**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. H.L. Bajaj, Technical Member**

**Maharashtra State Electricity Distribution Co. Ltd. .... Appellant (s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Ravi Prakash & Mr. Abshik Mitra for  
MSEDCL

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan for MERC

**ORDER**

As agreed by the learned counsel for the parties, post the  
matter on **12.03.2010.**

**(H.L. Bajaj)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*Surekha/balbir*